(*Interruptions*)

MR. SPEAKER : That is all right. Does not matter. It does not matter whether I can do it. I cannot indulge in extracurricular activities, on my own. I have got no authority to do it. I work according to my rules. I cannot do otherwise.

(*Interruptions*)

SHRI SHANTARAM NAIK: (Panaji): Sir, the instances which occurred after the Assembly was adjourned, are not part of the proceedings.

(*Interruptions*)

MR. SPEAKER : I know. That is what I say. I know that when there are women members and such problems arise, we have to do something which is according to some good sense and according to wisdom.

SHRI P. KOLANDAIVELU: You have to condemn.

MR. SPEAKER : I can only appeal, Mr. Kolandaivelu. I can appeal to those members there, I can appeal to you here also and through this House to all and everybody who is concerned, to uphold the traditions of a good democratic society. You have been the bastions in this part of the world—rather the whole world—as a very true democratic society and I want you to keep up that tradition and if you just cut that down, it will not be in our interests, neither will it be in the interests of this nor the future generations. So, I would like you to uphold it. I am to go with you according to the rules, and I can only appeal with folded hands both to these members in Tamil Nadu or any other Assembly to behave properly as good civilised representatives in Parliament and the State Legislatures. Thank you very much.

SHRI C. MADHAV REDDI (Adilabad): Whatever has been said about Tamil Nadu should not from part of the record . (*Interruptions*)

SHRI P.R. KUMARAMANGALAM(Salem) Why can it not form part of the proceedings? (*Interruptions*)

MR. SPEAKER : Dr. Datta Samant.

ORAL ANSWERS TO QUESTIONS

[*English*]

Indian Contribution for Construction of Super-Conducting Super Collider in U.S.

*348. DR. DATTA SAMANT†:
SHRI SHARAD DIGHE:

Will the PRIME MINISTER be pleased to state:

(a) whether Indian has agreed to contribute for construction of Super-conducting Super Collider (SSC) at Texas in the United States; and

(b) if so, the details thereof together with the contribution India has to make and the details of the various advantages to the country?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI.K.R. NARAYANAN): (a) and (b). Informal discussions between scientists of India and the U.S. have been held regarding participation of Indian scientists in the Super-conducting Super Collier project at Texas in the United States. No formal agreement has been signed nor any commitment on expenditure has been agreed to. Details will be worked out in the next year or so. The Indian contribution is envisaged in the form of equipment fabrication and manpower. Since the project involves a high level of technology India's

participation in the project will provide a good opportunity for Indian scientists to work in the frontiers of science and technology.

DR. DATTA SAMANT: Sir, while replying to questions the Government is always trying to avoid giving proper replies. Already a statement has been made by Mr. Robert Hunter in the Home Energy Committee, in the United States on the 26th of February that India has agreed to make a contribution of $ 50 million towards a U.S. Super-Collider atom smasher, the first foreign country to commit in helping the 4.6 billion dollars project. Japan, Taiwan, South Korea and other countries are still negotiating the terms. It is very clear. It was announced by Mr. Robert Hunter, Joint Director in a meeting of the House Energy Committee and it has appeared in the Indian Press.

AN HON. MEMBER: Indian Express dated 26th February.

DR. DATTA SAMANT: What is the commitment made by the Government, if the agreement was not signed ? This is a very important issue. If India has made the contribution, who is going to benefit in the form of management and fabrication? The House should know what you have agreed, if you have not signed it, what are the various details and the terms decided. Please let the House know.

SHRI INDRAJIT GUPTA: Please tell us what these Super Colliders are.

SHRI K.R. NARAYANAN: The Government have not made any commitment at all in regard to this except to have had informal discussions. It is true that a United States Congressman made the statement. But, I am afraid, it is not correct. It is not our statemen:. It is not correct as far as the Government of India is concerned. We have held informal discussions and might join that project and that time we wil l work out or before that we will work out details. All that the U.S. Congressman said was about the contribution that should be made. But we have indicated in the informal discussions that our contribution would be primarily in the field of manpower ad equipment fabrication.

DR. DATTA SAMANT: The Government is not giving the clear picture. But this House must know it. This will be a project at Texas, with an underground tunnel of 85 km, in which beams of protons would smash into each other production 20 times of energy using a most powerful atomic accelerator. We are going to spend about Rs. 70 crores as contribution, not in the form of money. I would like to know how this project which is going to be put in the United States, is going to help India or the Indian scientists as a whole. The hon. Minister should given the details and elaborate on this issue.

SHRI INDRAJIT GUPTA: What is this Super-Collider?

SHRI K.R. NARAYANAN: Sir, this project is one of the most important scientific projects undertaken in the world. What we call the Super-conducting Super Collider is really a very tremendous atom smashes, a very big accelerator and the objective of this is to find out the ultimate particles of matter for research and this might lead to many things including perhaps the discovery of the mystery of life itself; and it would also have all manner of side consequences beneficial for the world from the point of view of science and technology...(*Interruptions*)

DR. DATTA SAMANT: What is specific for our country?

SHRI K.R. NARAYANAN: What is specific for our country is to know the latest technology, to get our scientists acquainted and have experience in the frontier areas of technology concerning this high energy physics. This is the main gain and its application of course would be many even in Physics. A whole package of technologies are involved in this project; almost every aspect of science and technology is involved. So, it will give us a very broad spectrum expe ience in every branch of technology and that is something we would not get elsewhere. As you have yourself said even

developed countries like Japan, Europe are trying to participate in this project. We have sufficient scientific development and a good number of scientists would be able to benefit from this project and we would like to do so.

SHRI SHARAD DIGHE: Mr. Speaker, Sir, as far as I am concerned, I would like to congratulate the Government for having secured for its scientists this rare opportunity to participate in the research project on the super-conducting technology. I would like to know whether it has any potential for industrial application; whether it will help our technology to grow further as far as its application to industry is concerned.

SHRI K. R. NARAYANAN: Sir, it should rather indirectly help industrial applications, may be agriculture also; but at this moment, it is not possible to forecast what exactly its applications would be. As I said it is a scientific experiment in the utmost frontier areas of science and what will come out of it, we cannot really forecast at this moment. But this is a venture in which all scientists in the world are interested. It is a great adventure into the secrets of nature and life.

Consumer Electronic Industries

*350. SHRI K.P. UNNIKRISHNAN: Will the PRIME MINISTER be pleased to state:

(a) the major consumer electronic industries established in 1986, 1987 and 1988;

(b) the items produced and its monetary value:

(c) the rate of growth in these industries and items for the corresponding period; and

(d) the exports, if any, of consumer electronic items and quantity and value of goods exported and projections of these industries for 1990 and beyond ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AD MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN): (a) to (d). A statement is given below.

STATEMENT

(a) and (b) During 1986, 1987 and 1988 the number of Industrial Licences (ILs) issued for manufacture of B & W TV set, CTV sets, Two-in-ones/Tape Recorders,VCRs/VCPs and other consumer electronic items are:

Year	*No. of Ils issued*
1986	16
1987	12
1988	12

The production of consumer electronic items during this period has been as under;

(in million Rs.)

	1986	1987	1988 (*Estimated*)
	1	2	3
Black & White TV sets	3965.1	5810	8360
Colour TV sets	5022.2	7170	8970